

Declaration of Assets and Liabilities

Year 2022-23

श्री सुनील कुमार राजक

वयस 43

I, SUNIL KUMAR RAJAK, son/daughter/wife of LATE CHHAVINATH, BAITHI

aged 43 years, belonging to BIHAR VIDHAN SABHA, PATNA service and presently working as OFFICE ATTENDENT

1369
8/2/23

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	20,000/-	10,000/-			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	40,000/-	NIL	-	-	-
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	36,000/-	NIL	-	-	-
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	-	-	-
(vi)	Jewellery (give details of weight and value)	Gold-10g Silver-20g	Gold-10g Silver-50g	-	-	-
(vii)	Other assets, such as values of claims / interests	NIL	NIL	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Ancestral land 2 Ekas 25,00,000	NIL	-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	-	-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Ancestral building 12,00,000	NIL	-	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	-	-	-
(v)	Others (such as interest in property)	NIL	NIL	-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on ...07-02-2022
(a)	(i) Loans from Banks	SBI, B.V.S., Patna	4,00,000/-
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

	(d) dues to departments dealing with telephones	NIW	-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIW	-
	(f) Other dues, if any	NIW	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AZIPR3330H NIW	-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIW	-
	(iii) Sales Tax [Only in case of proprietary business]	NIW	-
	(iv) Property Tax	NIW	-

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee:

Designation:

Department:

Place:

Date:

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.